

(3)

(11)

19/4/95

Hon. Mr. S. Das Gupta, AM
Hon. Mr. T. L. Verma, JMNone for the applicant.
Adjourned to 19.5.95 for
dismission.H
JMW
AM

(12)

19-5-95

Hon. Mr. S. Das Gupta, AM
Hon. Mr. T. L. Verma, JM

None reported for the
applicant even when the
list was served. There is
no request for adjournment.
On the last several occasions
either none appeared for
the applicant and no
request for adjournment
was made. It is clear that
that the applicant has
no interest in the case.
The OAI is therefore dismissed
for default.

H
JMH
AM

H